

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 20214/9.S Dated: 14-11-2017

Subject: North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges and Opportunity scheduled to be held at Lucknow on 25th and 26th November, 2017) [P-1062].

Ref.No: NJA/Dir/P-1062/2017/3214 dated: 07-09-2017

Sir,

On the subject cited above, I am directed to inform your good-self that Shri Zahoor Ahmad Ganie, Munsiff, Charar-i-Sharief has been exempted from attending the above said Conference and in his place Shri Fida Hussain Naik, Munsiff, Banihal has been nominated for the same.

Yours faithfully,


(Sanjay Dhar)
Registrar General

No: 20215-22/9.S Dated: 14-11-2017

Copy to the:

2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr.Justice Alok Aradhe.
3. Secretary to Hon'ble Mr.Justice Janak Raj Kotwal.
4. Secretary to Hon'ble Mr.Justice M.K.Hanjura..
.....for information of His Lordship.
5. Principal District & Sessions Judge, Ramban/Budgam.
6. Shri _____
.....for information and n/a.
7. ✓ Cordinator, e-Courts, High Court of J&K, Srinagar for uploading the same on the High Court Website.


Registrar General